

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 20.11.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Prashant Sharma, Retd; D.J.	S.B.Criminal Misc.Pet.No.2586/2015, Lalit Kumar V/s State of Raj.& Ors.	Mr.Mahaveer Bishnoi	Mr.M.K.Garg, Pankaj Awasthi, Kaushal Gautam
02	Shri Danpat Choudhary , Advocate	S.B.Civil Misc.Transfer Pet.No.105/2015, Smt.Renu V/s Babulal	Mr.N.R. Rajpurohit	-----
03.	Dr.Gopal Raj Kalla, Advocate	S.B.Civil Second Appeal No.257/1993, Luni Devi v/s Navratan	Mr.O.P.Mehta & V.D.Gaur	Mr.A.K. Rajvanshy

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01.	Dr.Manjula Choudhary , Advocate	S.B.Criminal Misc.Pet.No.2749/2015, 2750/2015, Sonu Chawala V/s State & Ors, & Ramesh Chawla V/s state & Ors.	Mr.P.C.Solanki, Anurag Soni	Mr.Anand Khatri
02.	Dr.A.A.Bhansali, Advocate,	S.B.Civil Arbitration No.98/2011, 99/2011, 101/ 2011, 103/2011, C.P.Chawala V/s Union Of India & Ors.	Mr.B.K.Chawala & Sunil A. Vyas	Mr.Vijay Kumar Vyas

CAUSE – LIST 23.11.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Smt.Suman Porwal, Advocate	S.B.Civil Mis.Appeal No.2280/2012, 2347/2012, Smt.Sushila & Ors.V/s Anurag	Mr.Sanjay Nahar	Mr.Narendra Thanvi

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR
